

commodities too

(c) In other to check irregularities by fair price shopkeepers, the Delhi Administration takes the following steps —

- (a) Delivery is made through Delhi State Civil Supplies Corporation to check diversion,
- (b) Area Inspectors conduct frequent inspections of fair price shops, and
- (c) Specific complaints from card-holders are looked into on priority basis

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CGHS

Staff to Indian System of Medicine and Homoeopathy Units

3298 SHRIGANGA CHARAN LODHI
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the criteria staff unit norms adopted for providing Medical and Para Medical staff in various C G H S Dispensaries/Units/Store Depots of Indian System of Medicine and Homoeopathy,

(b) whether different criteria are adopted for Indian System of Medicine and Homoeopathy and Allopathy System of Medicine,

(c) if so, the reasons therefor, and

(d) the steps taken to remove this disparity?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) The norms prescribed by the Staff Inspection Unit for providing Medical and Para Medical staff in CGHS dispensaries in the allopathic as well as ISM and Homoeopathy dispensaries may be seen at the Statement given below. No norms have been prescribed by staff Inspection Unit for ISM and Homoeopathic Units and Store Depots where staff is provided on the basis of functional requirement. However, norms have been prescribed for the dispensaries under Indian systems of Medicine and Homoeopathy.

(b) to (d) Yes, Sir. Different norms have been prescribed by the staff Inspection Unit for dispensaries of different system of medicine keeping in view the needs of each system.

STATEMENT

Report of Staff-Inspection Unit-1977

Staffing Norms for C G H S Allopathic Dispensaries

Medical Officers

Dispensary with beneficiaries

a) upto 6,000	2 M O s
b) from 7,000 to 9,000	3 "
c) from 10,000 to 12,000	4 "
d) from 13,000 to 15,000	5 "

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	e) from 16,000 to 18,000		6	"
	f) from 19,000 to 21,000		7	"
	g) from 22,000 to 24,000		8	"
	h) from 25,000 to 27,000		9	"
	i) from 28,000 to 30,000		10	"
2. <i>Pharmacists</i>				
<i>Dispensary with beneficiaries</i>				
	i) upto 12,000		2	Pharmacists
	ii) from 13,000 to 17,000		3	"
	iii) from 18,000 to 22,000		4	"
	iv) from 23,000 to 27,000		5	"
	v) from 28,000 to 32,000		6	"
3. <i>Dressers</i>				
<i>Dispensary with beneficiaries</i>				
	i) upto 13,000		1	Dresser
	ii) from 14,000 to 25,000		2	"
	iii) from 26,000 and over		3	"
4. <i>Clerks</i>				
<i>Dispensary with beneficiaries</i>				
	i) upto 25,000	2		Clerks
	ii) 26,000 and above		3	"
5. <i>Staff Nurse</i>			1 for each dispensary	
6. <i>Medical Store Keeper</i>			1 for each dispensary	
7. <i>Female Attendant</i>				

Dispensary with beneficiaries

- | | | |
|---------------------|---|------------------|
| i) upto 17,000 | 1 | Female Attendant |
| ii) 18,000 and over | | 2 " " |

8. *Peon*

- | | | |
|---------------------|--|---------|
| i) upto 13,000 | | 1 Peon |
| ii) 14,000 and over | | 2 Peons |

9. *Nursing Orderly* 1 for each dispensary

10. *Sweepers*

Dispensary with beneficiaries

- | | | |
|---------------------|--|------------|
| i) upto 13 000 | | 1 Sweeper |
| ii) 14,000 and over | | 2 Sweepers |

11. *Chowkidar* 1 for each dispensary

N.B. 1. For 'Functioning' dispensaries, the following additional strength will be justified:

- | | | |
|-----------------------------|---|---|
| i) Medical Officer..... | 2 | 1 for night duty and 1 for emergency duty during the day. |
| ii) Class IV employees..... | | For assisting the Medical Officer in emergency duty during the day. |

2. The staff strength for each of the existing Regional Clinical Laboratories will be as under:—

- | | | |
|--------------------|-------|---|
| i) Lab. Technician | | 1 |
| ii) Lab. Attendant | | 1 |
| iii) Sweeper | | 1 |

Revised, staffing norms, linked to the 'number of beneficiaries' in a Dispensary, are indicated in the Annexure for the purpose of application of these norms the number of beneficiaries in a Dispensary may be rounded off to the nearest thousand figure—the number of beneficiaries below 500 being ignored and 500 and above being rounded off to the next higher thousand—figure.

*Norms for staffing of the CGHS Ayurvedic and Homoeopathic Dispensaries (S.I.U. 1974)**I. Medical Officers*

<i>Sl. No.</i>	<i>Range of daily average attendance</i>	<i>Staffing Norms</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Upto 243	2
2.	From 344 to 351	3
3.	From 352 to 459	4
4.	From 460 to 567	5
5.	From 568 to 675	6

*II. Pharmacists**

- | | |
|--------------------|---|
| 1. Upto 161 | 1 The norms for the |
| 2. From 162 to 286 | 2 Pharmacists take |
| 3. From 287 to 411 | 3 into account the |
| 4. From 412 to 536 | 4 jobs which are |
| 5. From 536 to 661 | 5 required to be performed
at present e.g. weighing
the ingredients
separately, making
individual doses of the
medicine. |
| | (6) Writing the name of the
medicines on the covers
etc. and include the
element of leave
reserve |

III. L.D.C.

- | | |
|---------------------|---|
| 1. Upto 346 | 1 |
| 2. From 367 to 613 | 2 |
| 3. From 614 to 880 | 3 |
| 4. From 881 to 1147 | 4 |

IV. *Pharmacists/Store-keeper-cum-clerk*

One for each dispensary

V. *Class IV Staff*

No. of medical Officer	Female Attendant	Peon	Nursing Orderly	Sweeper	Chowkidar*
1	2	3	4	5	6
Upto 3	1	1	1	1	1
4	1	2	2	2	1
5	2	2	1	2	1
6	2	2	1	2	1

* Where an Ayurvedic/Homoeopathic dispensary is housed in the same/adjacent building in which allopathic dispensary is located the chowkidar of the Allopathic dispensary will also look after the Ayurvedic/Homoeopathic dispensary.

89
Survey Regarding Women Getting Addicted to Drugs

3300. SHRI HARISH PAL: Will the Minister of WELFARE be pleased to state:

(a) whether ladies and women students are getting addicted to heroine, liquor and intoxicating pills;

(b) whether any survey has been conducted by Government in this regard;

(c) if so, the details thereof;

(d) the steps taken to check the trend;

(e) whether Government propose to bring any legislation to curb the trend; and

(f) if so, when?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (f). As per the information available

with us, the number of ladies and women students who are addicted to drugs is extremely small. However, a centre for treating women has been exclusively set up in Calcutta. The Narcotic and Psychotropic Substances Act, 1985 to control trafficking, peddling and consumption of drugs already exists.

[Translation]

90
Essential Commodities to Madhya Pradesh

3301. SHRI S.C. VARMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Madhya Pradesh is being allotted sugar quota on the basis of 1986 population figure whereas the estimated population of State in 1989 is more than 6 crores;

(b) if so, whether Government propose